



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5907/2019	SOMESWAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD
2	Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2)
3	WP(C)/593/2023	KANURAM BORO AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR P C GOSWAMI MR. P P DAS	GA, ASSAM MR B C TALUKDAR (r-5,6,8,9) MR K TALUKDAR (r-5,6,8,9) SC, REVENUE
4	I.A.(Civil)/1193/2023 in WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 8 ORS	MR. D DOLEY	MR. K K NANDI MRS.R DEVI MS S DEY MISS. R. DAS SC, C.G.C.
	WITH WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.P K DEKA MR.A NATH MR. D DOLEY	MS. N MODI,R C.G.C. MS. M CHOUDHURY,R MRS.R DEVI MR. S DUTTA,R MR. C SHARMA,R MR. R A HAZARIKA,R ASSTT.S.G.I.
5	WP(C)/4767/2023	ABDUL MAZID MIAH Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM SC, SEC. EDU.
6	WP(C)/2000/2024	MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM
7	WP(C)/2289/2024	RITESH BAJAJ Versus THE STATE OF ASSAM AND 3 ORS	MR. K P PATHAK MR BHARGAV DAS	SC. AGRICULTURE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
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21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7308/2018	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	GA, ASSAM
2	WP(C)/4514/2019	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE (R2)
3	WP(C)/6281/2019	MANSUR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM
4	CRP(IO)/126/2021	MAHBUB AHMED @ MOULANA MEHBUB AHMED Versus SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
5	CRP(IO)/115/2022	M/S STEEL ENGINEERS Versus M/S SWAHID KUSHAL KONWAR SAMABAYA SUTAKOL LTD	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	MR. M DAS

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7099/2018	RUPA SAHU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, REVENUE
2	WP(C)/831/2019	DEVARANI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE MRS N BEGUM	GA, ASSAM
3	WP(C)/4663/2019	KISHORE DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	SC, PNRD GA, ASSAM
4	WP(C)/4850/2019	MUKUT DEKA AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM MR R SENSUA MR S DAS SC, PCB SC, FOREST
5	WP(C)/4866/2019	ROBIN DAS AND 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMAH	GA, ASSAM SC, GAUHATI MUNICIPAL CORPORATION (R-2)
6	CRP(IO)/15/2022	HATEM ALI AND 3 ORS. Versus ATAB ALI	MR. S P ROY MS S DAS MR M DEB	
7	I.A.(Civil)/297/2023 in CRP/5154/2022	SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH CRP/5154/2022 (Filing Number)	BIBHA RANI SINGHA AND 2 ORS Versus TIKENDRA CHANDRA SINGHA (F)	MR. S DUTTA	

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